NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

(8)

C.P No. 1485/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES:

Mitcon Consultancy & Engineering Services Ltd.

V/s.

Vitthal Corporation Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

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ORDER

CP No.1485/I&BP/NCLT/MB/MAH/2017

Reserved for Orders.

V. NALLASENAPATHY Member(Technical) **Sd/-**M. K. SHRAWAT

Member (Judicial)